

CENTRAL ADMINISTRATIVE TRIBUNAL

Principal Bench

15

O.A. No. 1102 of 1995

New Delhi, dated this the 22nd November, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri Girish Chand
S/o Shri Jai Lal
R/o 556, Vijay Nagar,
Muradabad,
U.P.
2. Shri Jaiveer Singh,
S/o Shri Nathu Singh,
House No.249, Gali No. 4,
Shain Vihar,
Ghaziabad.
3. Shri Rakesh Babu,
S/o Shri Brahma Nand,
R/o Vill. Gongoly,
P.O. Lakkina,
Distt. Ghaziabad, U.P.
4. Shri Ram,
s/o Shri Manvodh,
R/o 64/C/3 Railway Colony,
Tuglakabad,
New Delhi.
5. Shri Narayan Dutt,
S/o Sukha Singh,
R/o P.P.O. Piawali,
Distt. Ghaziabad,
U.P.
6. Shri Mehvoob,
S/o Shri Peerbux,
R/o 220-B, Bhoorbhарат Nagar,
Distt. Ghaziabad,
U.P.
7. Shri Ramgarib,
S/o Shri Ghisan,
R/o H. No.249, Gali No.4,
Shain Vihar,
Ghaziabad,
U.P.
8. Shri Rajpal
S/o Shri Azab Singh,
R/o Shri Naglan Gumari,
P.O. Basundra,
Distt. Eta, U.P.
9. Shri Ram Nath,
S/o Shri Badri Prasad,
Vill. & P.O. Piawali,
Distt. Ghaziabad,
U.P.

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10. Shri Mahender Singh,
S/o Shri Mohan Lal,
R/o Vill. Rampur,
P.O. Hathrash,
Distt. Aligarh, U.P.
11. Shri Kayam Singh,
S/o Shri Ramswaroop,
R/o Vill. Mohabbatpur,
P.O. Udeshar,
Distt. Ferozabad,
U.P.
12. Shri Jamuna Prasad,
S/o Shri Baburam,
R/o Village & P.O. Tikari,
Distt. Aligarh,
U.P.
13. Shri Lakshmi Prasad,
S/o Shri Chakki Lal,
R/o H. No.249, Gali No.4,
Shaim Vihar,
Ghaziabad, U.P.
14. Shri Vridha
Shri Durga Prasad,
R/o Jhuggi No.12,
Mohalla Gumali,
Nizammuddin,
New Delhi.
15. Shri Afsar,
S/o Shri Gujar,
R/o Vill. Parmari,
P.O. Meera, Mashan Gang,
Distt. Budaun, U.P.
16. Shri Nathu,
S/o Shri Gaffur Khan,
Vill. Rampur,
P.O. Hathrash,
Distt. Aligarh, U.P.
17. Shri Subhash,
S/o Shri Gurdyal,
R/o Shri Dhobhi Ghat,
Ghaziabad,
U.P.
18. Shri Dinanath,
S/o Shri Tilku,
R/o H.No.241, Gali No.4,
Shain Vihar, Ghaziabad,
U.P. APPLICANTS

(By Advocate: Shri A.K.Bhardwaj)

VERSUS

1. Union of India through
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divl. Railway Manager,
Delhi Division, Paharganj,
DRM Office, Northern Railway,
Delhi.
3. The Chief Track Engineer,
Delhi Division,
Northern Railway,
Baroda House,
New Delhi.
4. Divisional Personnel Officer,
Delhi Division,
Northern Railway, DRM Office,
Paharganj,
New Delhi.
5. The Divisional Supdtg. Engineer II,
Northern Railway,
Divl. Railway Manager's Office,
Moradabad,
U.P.

.... RESPONDENTS

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have heard Shri A.K. Bhardwaj for the applicants and Shri R.L. Dhawan for the respondents.

2. Both counsel agree that the prayer in the O.A. is for recall of 18 applicants to Delhi Div. and for their regularisation, has substantially been ^{met} ~~met~~, in as much as 13 of the 18 applicants have been regularised. We understand that the remaining 5 applicants will also be regularised in their turn after

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(18)

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screening depending upon their eligibility
against available vacancies.

3. This O.A. stands disposed of
accordingly. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)
/GK/

S.R. Adige
(S.R. Adige)
Member (A)